

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE
Present :- Smt.P.Ragini, District Judge

Sub :- Estt - District Court, Kozhikode - Transfer and posting of
Staff members - Orders - Issued.

ORDER NO. A1- 22/2022

Kozhikode, Dated :07.02.2022

On administrative exigencies , the following Orders of transfer and posting of members of staff are issued.

1. Sri.Muhammed Ali.K (PEN 909639), Office Attendant, Additional District and Sessions Court -IV, Kozhikode is transferred and posted as such to O/o Motor Accident Claims Tribunal, Kozhikode Vice SI No 2.
2. Sri.Nigileesh.V (PEN 911760), Office Attendant, O/o Motor Accident Claims Tribunal, Kozhikode is transferred and posted as such to Additional District and Sessions Court-IV,Kozhikode Vice SI No 1.

The Presiding officers concerned are directed to relieve the incumbents forthwith.

Sd/-

DISTRICT JUDGE

To

1. The Additional District and Sessions Judge -IV, Kozhikode.
2. The Motor Accident Claims Tribunal,Kozhikode.

Copy to:

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Supdts. II/III/ IV, DSA, Sec B1(a) District Court, Kozhikode.
3. The Secretary, KCJSO, District Committee, Kozhikode.
4. The Secretary, KDJECCS Ltd. Kozhikode.
5. The File.
6. The Proceedings file.

// True Copy / Forwarded / By Order //


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